

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 183
TO BE ANSWERED ON 17th JULY, 2017

ESTABLISHMENT OF SPICES PARK

183. SHRI Y.S. AVINASH REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received any proposal requesting for establishment of Spices park;
- (b) if so, the details thereof; and
- (c) the action taken by the Government on this proposal?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b) Central Government has received proposals for establishment of Spice Parks from the States of Gujarat, Kerala, Uttarakhand, Arunachal Pradesh, Telangana, Himachal Pradesh, Meghalaya, Odisha, Sikkim, Karnataka and Assam.

(c) Eight spice parks have been established at Chhindwara and Guna (Madhya Pradesh), Puttady (Kerala), Jodhpur and Kota (Rajasthan), Sivaganga (Tamil Nadu), Guntur (Andhra Pradesh) and Rae Bareilly (Uttar Pradesh) with financial assistance from the Government of India under the Scheme of Assistance to States for Development of Export Infrastructure (ASIDE). Following the downsizing of the ASIDE Scheme, the Central Government had discontinued making further direct investments in Spice Parks through Spices Board and the concerned State Governments were accordingly informed that the Board would extend all technical support, if the State Government consents to provide land and financial support for establishing the Spice parks.
